

16. O.A. No. 060/00236/14 &
MA 060/00494/14

Sumit Sharma Vs. U.O.I. & Others

04.07.2014

Present: Applicant in person
Mr. Deepak Agnihotri, counsel for the respondents

1. Learned counsel for the respondents seeks and is granted permission to place on record the additional affidavit.
2. A copy thereof has been handed over to the applicant.
3. The O.A. has been filed by the applicant seeking issuance of directions to the respondents to take a view on his request to accept his resignation.
4. The respondents have considered and rejected the request of the applicant vide order dated 01.07.2014 and thereby this O.A. has been rendered infructuous.
5. The O.A. stands dismissed as withdrawn accordingly. However, the applicant is at liberty to challenge the aforesaid order on original side.

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(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)

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